GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3685 TO BE ANSWERED ON 08.12.2016

EVALUATION OF SECC

3685. SHRI JAYADEV GALLA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the recently released SocioEconomic and Caste Census (SECC) has indicated that one in every three families living in villages is landless and depends on manual labour for livelihood and if so, the details thereof;
- (b) whether the Government proposes to revise and refurbish the rural development programmes in the light of the above Census for better penetration of the programmes to rural poor; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): Madam, 5.39 crore households out of 17.97 crore households in SECC 2011 have reported as landless households deriving major part of their income from manual and casual labour.
- (b) & (c): For betterment of rural livelihoods and overall development of rural areas, the Ministry of Rural Development is implementing, through State Governments/UT Administrations, major programmes, namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment, Deendayal Antodaya Yojana National Rural Livelihoods Mission (NRLM) for self-employment through livelihoods promotion, Pradhan Mantri Awaas Yojana Gramin (PMAY-G) for rural housing, Pradhan Mantri Gram Sadak Yojana (PMGSY) for rural connectivity and National Social Assistance Programme (NSAP) for social assistance to rural poor. The Ministry of Rural Development is using the SECC data for selection of beneficiaries under its programmes.
